## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016

NAME OF THE PARTIES: Mr. Mukesh Balabhai Patel V/s. M/s. Tulip Shapes & Structures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

2 Abuntanichay Advocak Ser
Pehhoney

Gaurangi Pujara Advocato for Japial
Defendant Nov. 1-9

## **ORDER**

## C.P. No. 06/241-242/NCLT/MAH/2016

- 1. Ld. Counsels from both the sides are present.
- 2. A Rejoinder was to be filed by the Petitioner. He is seeking time to file Rejoinder. Time granted.
- 3. The Rejoinder can now be filed on or before 14.12.2016 and a copy to the other side.
- 4. From the side of the Respondents' Ld. Counsel it is informed that the compliance of providing copies of Account for the Financial Year 2015-16 has been made.
- 5. Listed for hearing on **09.01.2017**.

Dated: 09.11.2016

sd/Shri M.K. Shrawat
Member (Judicial)